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Sixteenth Loksabha

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Title: Introduction of the Right of Children to Free and Compulsory Education (Amendment) Bill, 2018 (Amendment of article 2 etc.)

श्री भैरों प्रसाद मिश्र (बांदा): महोदय, मैं प्रस्ताव करता हूँ कि नि:शुल्क और अनिवार्य बाल शिक्षा का अधिकार अधिनियम, 2009 का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009."

The motion was adopted.

श्री भैरों प्रसाद मिश्र: महोदय, मैं विधेयक को पुरःस्थापित<u>*</u>* करता हूं।

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